

National Company Law Tribunal

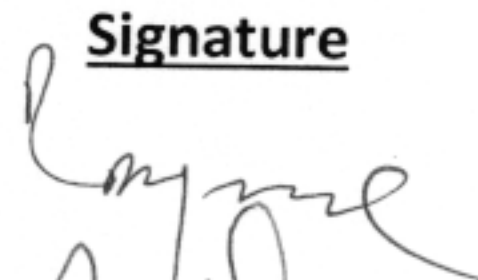

Allahabad Bench

C P No.128/ ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2018

NAME OF THE COMPANY: Anjana Kumar Saigal I Vs. Jai Prakash Associates Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 73(4)

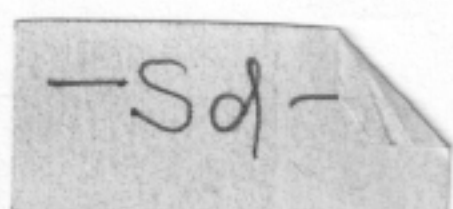
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	R. P. Agarwal	Adv.	Resp	
<u>2.</u>	Monica Nanda	PCS	Petitioner	

CP NO.128/ALD/2018

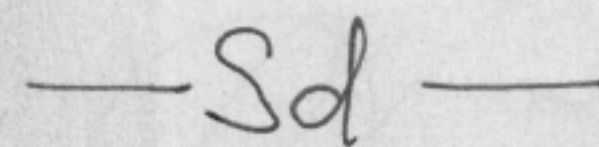
Ms. Monica Nanda, PCS for the petitioner and Sh. R.P. Agarwal, Advocate for the respondent is present. Learned counsel for both the parties made a joint statement that the petition regarding the same issue is pending before the Hon'ble Supreme Court which is likely to be listed on 6th July 2018. Therefore, both the parties made a joint request that the case may be listed after 6th July.

Keeping in view, submission of the party, the case is adjourned on 18th July 2018, for hearing.

Dated: 25.05.2018



**SAROJ RAJWARE,
MEMBER (T)**



**V.P. SINGH,
MEMBER (J)**